## INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA CONSTITUTION OF KOLKATA BENCHES FROM 11/08/2025 TO 14/08/2025

[15/08/2025 (Friday) is Gazetted Holiday]

"Patna (Division)" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"Cuttack" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing after completion of "Patna (Division" Bench)	Court Room No.2
"A" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Cuttack" Bench)	Court Room No.2
"C" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.2
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of 'Cuttack" Bench)	Court Room No.3
"SMC" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10.30 A.M.) [Bench will not function on 14/08/2025]	Court Room No.4
"Guwahati" Bench (Hybrid)	Shri Manomohan Das, Judicial Member & Shri Sanjay Awasthi, Accountant Member [Hybrid Court Hearing after completion of "SMC" Bench] [Bench will not function on 14/08/2025]	Court Room No.4

Note: 1. "B" Bench of ITAT, Kolkata will not function cluring this week.

2. "SMC" Bench of ITAT, Patna will not function during this week.

3. Ranchi Bench will not function during this week.

Assistant Registrar